## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/499/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Rahul Unnikylus

OP. Cudita

Lahme

Madhumitha

Coursel for Regpondent

nf

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the Corporate Debtor is intending to settle the matter and one instalment will be paid before next date of hearing. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)